					List of operationa	l creditor	rs (Governn	1ent dues)					
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of		Amount of	-
	Departme nt	Govern ment	Date of receipt	Amount clai med	Amount of claim admitte d	Nature of claim	Whether related party?	% voting share in CoC, if applica ble	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	claim	Remarks , if any
1	ASSISTANT COMMISSIONER OF CGST & CENTRAL EXCISE DHANBAD NORTH DIVISION DHANBAD			30,45,564.00	30,45,564.00		No	-	-	-	-	-	
2	DEPUTY COMMISSIONER OF STATE TAX, CHIRKUNDA CIRCLE			38,72,46,313.00	3,80,74,834.00		No	-	34,91,71,479.00	-	-	-	Pending further information from the claimaint and disputes are pending against the claimed amount at the various forums, subject to updation based on the further information
3	DIRECTORATE OF COMMERCIAL TAXES, GOVT OF WB			39,65,61,224.00	4,70,23,177.48		No	-	10,16,29,794.00	-	24,79,08,252.52	-	Favorable order received for Rs.247008252.5 against pending cases by MSEL has not been admitted, Rs.101629794 disputed amount pending at various forum is contingent claim
4	ESIC KOLKATA			2,81,344.00	1,28,920.00		No	-	-	-	1,52,424.00		Undisputed amount Admitted to the extend of recorded in the books of CD
5	ESIC REGIONAL OFFICE HYDERABAD			11,550.00	11,550.00		No	-	-	-	-	-	
6	ACIT(TDS), CIR-2(2), KOLKATA			8,52,840.00	8,52,840.00		No	-	-	-	-	-	
7	ASSISTANT COMMISIONER, CENTRAL GST & CENTRAL EXCISE, ASANSOL-I DIVISION			9,88,70,621.00	7,17,46,455.00		No	-	62,03,573.00	-	2,09,20,593.00	-	Favorable order received for Rs.20920593 against appeal by MSEL has not been admitted and Balance Rs.6203573 non-admitted amount is contingent & under disoute
	Total			88,68,69,456.00	16,08,83,340.48				45,70,04,846.00		26,89,81,269.52		